

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION No.4961

TO BE ANSWERED ON FRIDAY, THE 1ST APRIL, 2022

DIGITAL INFRASTRUCTURAL CAPACITY

4961. SHRI NALIN KUMAR KATEEL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken steps to strengthen digital infrastructural capacity of the Department of Legal Affairs;
- (b) if so, the details thereof;
- (c) whether the Government has received any suggestions/complaints for further improvement of the process of streamlining the issuance and renewal of certificate of notaries, if so, the details thereof; and
- (d) whether the Government has taken any steps in this regard, if so, the details thereof?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a)and(b) It has been the endeavour of the Department of Legal Affairs to strengthen its digital infrastructure capacity both in terms of the hardware and the use of e-tools. In this regard, every officer/official is provided with complete set of computer systems. Further, to promote ease of filing of notary application and related processes, an exclusive web portal namely Notary Online Application

Portal (NOAP) has been envisaged which will make the procedure of inviting application for appointment of notaries and issuance of certificate of practice in online mode. Further, Legal Information Management and Briefing System (LIMBS), a web based application has been created for uploading of information by the respective Ministries/Departments and monitoring of court cases where Union of India is one of the parties. The LIMBS Version 2.0, an upgraded version of LIMBS has been made operational in association with NIC.

(c) and (d) On the basis of feedback received to streamline notary appointment process, the Notary Online Application Portal (NOAP) incorporates key features of uploading of annual returns, specimen signature and payments of statutory fees through e-Bharat Kosh payment gateway on web page etc.
